

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 259**  
**(IB)-299(ND)2019**  
**IA/1252/2019**

**IN THE MATTER OF:**

M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner  
Versus  
M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 08.02.2021**

**CORAM:**

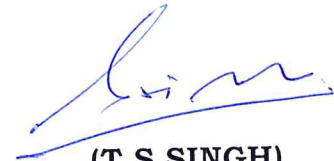
**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify this case on 12.03.2021



**(T.S SINGH)  
COURT OFFICER**